

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5169  
ANSWERED ON:25.04.2003  
ADDITIONAL GRANTS SOUGHT BY BIHAR GOVERNMENT  
MADAN PRASAD JAISWAL

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the total additional amount of financial assistance sought by Bihar Government during the last three years upto March 31, 2003;
- (b) the project-wise allocation made by the Governments, year-wise;
- (c) the reasons for non-disbursal of the total amount sought in respect of every case;
- (d) whether the additional amount sought for has been released during the current financial year;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) to (c) Additional Central Assistance to States, decided in Annual Plan discussions between the Deputy Chairman, Planning Commission and the Chief Minister concerned is allocated by the Planning Commission, keeping in view availability of funds. The details of project-wise Additional Central Assistance allocated to Bihar during the last three years are given in the enclosed statement.
- (d) No Additional Central Assistance has so far been sought by the Government of Bihar during the current financial year.
- (e) and (f) Do not arise.